BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 154/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

Name of the Company:

M S Enterprise

V/s.

Shreenidhi Woodtech Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptdy

Code

SIGNATURE S.NO. NAME (CAPITAL LETTERS) 1. UISHALT. DAVE Petitionee

2. MIPUN SINGHVI

Learned Advocate Mr. V J Dave with learned Advocate Mr. Nipun Singhvi present for operational creditor/ petitioner. None present for Respondent.

Proof of service of notice of date of hearing filed by applicant for this date of hearing.

None appeared for Corporate debtor in spite of service of notice.

Objections not filed by Corporate Debtor.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

MEMBER JUDICIAL

Dated this the 27th day of November, 2017.